

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-1129/2016

IN THE MATTER OF:

M/s. Bansal Alloys & Metal (P) Limited

.. PETITIONER

Vs.

M/s. Mass Metals (P) Ltd. & Ors. ...

..RESPONDENT

SECTION :

Under Section 433(e), 434 & 439

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble member (Technical)

For the Petitioner
For the Respondent

:
:-


ORDER

None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 21.8.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 21.8.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.7.2017